

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

28

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM 27.9.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : MA/333/IB/2018  
PETITION NUMBER : CP/64/IB/2018  
NAME OF THE PETITIONER(S) : N.MATHIYALAGAN  
NAME OF THE RESPONDENT(S) : SATYADEVI ALAMURI  
UNDER SECTION : 60(5)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1)	A- SATYADEVI	(TRP) Liquidator	A. Satyadevi
2)	M. S. VISWANATHAN	Counsel for Liquidator	M. S. Viswanathan
3)	V. ADAR KADSE	For the Applicant	V. Adar Kadse

**ORDER**

Counsel for the Applicant present. Liquidator present and prayed for time to file the reply. At request, time is enlarged. Put up on **17.09.2018** at **10.30 A.M.**

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**(CH. MOHD. SHARIEF TARIQ)**  
MEMBER (JUDICIAL)